

(घ) यदि हां, तो सरकार द्वारा उक्त दो समाचार पत्रों के प्रकाशन को जारी रखने के लिये क्या कार्यवाही की जा रही है ?

**सूचना तथा प्रसारण मन्त्रालय और संचार विभाग में राज्य मंत्री (श्री इ० कु० गुजराल) :**  
(क) जी, हां ।

(ख) तथा (घ). क्योंकि समाचार-पत्र गैर-सरकारी क्षेत्र में है, अतः उनके संचालन पर सरकार का कोई नियंत्रण नहीं है ।

(ग) जी, नहीं ।

**कन्नड़ फिल्म "संस्कार" के बिखाये जाने के लिये प्रमाणपत्र देने से इन्कार**

7312. श्री जनेश्वर मिश्र : क्या सूचना तथा प्रसारण और संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि फिल्म सेंसर बोर्ड द्वारा कन्नड़ भाषा में बनी 'संस्कार' फिल्म के सार्वजनिक प्रदर्शन के लिए प्रमाणपत्र नहीं दिया गया है क्योंकि उसमें ब्राह्मणों की आलोचना की गई है ;

(ख) यदि हां, तो उसका ब्यौरा क्या है ; और

(ग) यदि नहीं, तो प्रमाणपत्र न दिये जाने के क्या कारण हैं ?

**सूचना तथा प्रसारण मन्त्रालय और संचार विभाग में राज्य मंत्री (श्री इ० कु० गुजराल) :**  
(क) से (ग). कन्नड़ फिल्म "संस्कार" को केन्द्रीय फिल्म सेंसर बोर्ड द्वारा प्रमाणपत्र नहीं दिया गया था, क्योंकि उनकी यह राय थी कि फिल्म से जनता के एक वर्ग की भावनाओं को ठेस पहुंचेगी । बोर्ड के निर्णय के विरुद्ध निर्माता द्वारा की गई अपील सरकार के सक्रिय रूप से विचाराधीन है ।

**Representation from Mahishila Government Colony, Asansol, Distt. Burdwan**

7313. SHRI DEVEN SEN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have received any memorandum from the refugees of Mahishila Government Colony, Asansol, District Burdwan ; and

(b) if so, what steps Government have taken or propose to take with regard to that memorandum ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Yes, Sir.

(b) The matter is being looked into in consultation with the State Government.

**Prosecution of Directors of Samachar Bharati Ltd.**

7314. SHRI SARDAR AMJAD ALI :  
SHRI S. C. SAMANTA :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether the Department of Company Affairs has expressed intention to prosecute the Samachar Bharati Ltd. and its Directors on a number of counts ;

(b) the reasons of the delay on the part of the officers of the Department in initiating such prosecutions ;

(c) whether a number of Directors have resigned in the last three months in protest against the management of Lala Dharam Vir backed by the Ministry of Information and Broadcasting ; and

(d) whether the management of this Government company is proposing voluntary liquidation without repaying the loan granted by the Union Government ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a) The hon'ble Member may please refer to the reply given to Lok Sabha Question No. 3200 answered on 17th March, 1970.

(b) From the latest report received from the Registrar of Companies, Delhi, it appears that prosecutions have not been launched partly because a notice of petition said to have been filed in the Delhi High Court on behalf of the Company and its officers for relief under Section 633 (2) of the Companies Act has been received by the Registrar of Companies, Delhi. Copy of the petition has not been served on the Registrar of Companies, Delhi so far.

(c) No, Sir. In the list of the Directors annexed to the Annual Return made upto 27-11-1969 (the latest filed in the Registrar's office), the Company has shown that Sarvashri Veda Vyasa, Prakash Vir and A. K. Jain ceased to be directors with effect from 27-11-1969. The Registrar of Companies has no information whether they have resigned in protest against the management of Lala Dharam Vir. The question of this Ministry backing him does not arise.

(d) The Registrar of Companies, Delhi has no knowledge of any proposal about this Company going into voluntary liquidation.

#### Indian Digest

7315. SHRI SARDAR AMJAD ALI :  
SHRI V. NARASIMHA RAO :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) the time by which first issue of the Indian Digest will appear ;

(b) the various languages selected for publication during the current financial year ;

(c) whether Government will place a detailed statement about the organisational set-up and the personnel of the establishment undertaking this publication ; and

(d) whether any foreign expert will be involved in the project ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a) to (c). The proposal to bring out a monthly 'Digest' to serve the cause of national integration is still under consideration.

(d) The scheme does not contemplate the engagement of any foreign expert in any capacity whatsoever.

#### Rehabilitation of Refugees from East Bengal

7316. SHRI SURAJ BHAN: Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) The number of Hindu refugees who came from East Bengal to India in the years 1954 and 1964 respectively ;

(b) the number of Scheduled Castes refugees out of them who came in the years 1954 and 1964 respectively ;

(c) the number of (i) Scheduled Castes and (ii) other refugees out of part (a) above who have since been rehabilitated separately ;

(d) whether it is a fact that the allowance which the poor Scheduled Caste refugees used to get from Government monthly has also been stopped during the last year ; and

(e) the steps Government propose to take to rehabilitate the poor Scheduled Caste refugees immediately ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) and (b). The number of refugees who migrated from East Pakistan to India in the years 1954 and 1964 is 1,21,364 and 6,93,142 respectively. Caste-wise statistics are not maintained.